

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 757 of 2020

IN THE MATTER OF:

Vijay Kumar Penmetsa

....Appellant

Vs.

Sisir Kumar Appikatla & Ors.

....Respondents

Present:

**For Appellant: Mr. Krishnendu Datta, Mr. Abhishek Anand and
Mr. Kunal Godhwani, Advocates.**

**For Respondents: Mr. Y. Suryanarayana, Advocate for R-1.
Mr. Pankaj Vivek, Advocate for R- 2,3 & 4.**

O R D E R
(Virtual Mode)

20.01.2021: Learned Counsel for the Appellant submits that Appellant has compiled the order dated 05.01.2021.

Appellant Counsel is directed to provide the copy of the same to the Respondent Counsel.

Interim Order dated 07th September, 2020 shall be continue till next date.

The matter is adjourned to **12th February, 2021**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

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